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Guards, Class-III (in the Gujarat Subordinate Forest Service in the Forest Department) Recruitment Rules, 2004

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Guards, Class-III (in the Gujarat Subordinate Forest Service in the Forest Department) Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, and in supersession of all the rules made in this behalf except things done or omitted to be done before such suppression, the Governor or Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Guards, Class-III, in the Gujarat Subordinate Forest Service, in theForest Department, namely:

1. . :-

These rules may be called the Guards, Class-III (in the Gujarat Subordinate Forest Service in the Forest Department) Recruitment Rules, 2004.

2. . :-

Appointment to the post of Guards, Class-III, shall be madeby direct selection.

3. . :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall:

- (a) not be less than 18 years and more than 25 years of age;
- (b) have passed in the Secondary School certificate Examination conducted by the Gujarat Secondary Education Board or its equivalent examination;

- (c) possess the basic knowledge of computer application equivalent to Course on Computer concepts (CCC) of Department of Electronic Accreditation of Computer Courses (DOEACC) society or of the level as may be prescribed by the Government from time to time.
- (d) possess the following standard of physique
- (i) Height: 163 cms.
- (ii) Chest: Normal 79 cms., Expanded 84 cms. In case of candidates belonging to Scheduled Tribes of the Gujarat origin,
- (i) Height: 155 cms.
- (ii) Chest: Normal 76 cms., Expanded 81 cms.
- (e) have adequate knowledge of Gujarati and Hindi.

4. . :-

The selected candidate shall be required to undergo a medical examination and walking test of 25 kms., in 4 hours.

<u>5.</u> . :-

A candidate appointed by direct selection shall be on probation for a period of one year.

6. . :-

A candidate appointed by direct selection shall be required to pass the departmental examination and an examination in Hindi or Gujarati or both in accordance with the rules prescribed by the Government from time to time.

7..:-

A selected candidate shall have to undergo such training and pass the examination as may be prescribed by the Government from time to time.

8. . :-

A selected candidate shall be required to execute a security and surety bonds for such amount and for such period as may be prescribed by the Government from time to time.